

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4374
ANSWERED ON:21.12.2011
CORPORATE BAN ON INDIANS
Reddy Shri K. Jayasurya Prakash

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether some foreign countries have asked their corporate houses to temporarily stop engaging Indians;
- (b) if so, the details thereof and the reasons therefor, country-wise;
- (c) the impact of such decision on Indian workers; and
- (d) the steps being taken by the Government to protect the interests of our people in foreign countries?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) to (d) As of now, the Government is not aware of foreign countries having issued any instructions to their corporate houses to temporarily stop engaging Indian nationals.